

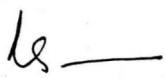
14.O.A. No.060/01122/2014

**(TEJPAL & ANR. VS. UOI)**

**05.02.2015**

Present: Sh. Gaurav Sharma, proxy for Sh. K.L. Dhingra, counsel for the applicants.  
Sh. R.K. Sharma, counsel for respondents no.2 & 3.

1. Sh. Gaurav Sharma, learned proxy counsel appearing on behalf of Sh. K.L.Dhingra, counsel for the applicants fairly submitted that since the applicant had already moved this Tribunal by filing another OA No.060/00804/2014 titled Tej Pal Vs. UOI for the same very relief, therefore, he be permitted to withdraw the present Petition.
2. Sh. R.K. Sharma, learned counsel for the respondents does not object to the prayer made by the learned proxy counsel for the applicant.
3. Ordered accordingly.

  
**(RAJWANT SANDHU)**  
**MEMBER (A)**

  
**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

'sv'